NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ____ 09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 145/16

PETITION NUMBER

TP 179/17

NAME OF THE PETITIONER (S) :

ANITE TELECOMS INDIA PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. Perikal. K. Arjun For Perhoner

9341210037

Counsel for petitioner is present. He has filed 2 sets of copies. Notices to go to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 17.02.2017.

MEMBER (J)

MEMBER (T)